## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.P. No. 1829/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

State Bank of India

v/s.

Uttam Galva Steels Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

## ORDER

Counsel for Petitioner is present. Corporate Debtor's side is absent.

For the Corporate Debtor side is absent, the Petitioner, though stated that they served notice by e-mail, is hereby directed to give intimation of next date of hearing to the Corporate Debtor as envisaged under Adjudicating Rules.

List this matter for hearing on 19.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKAŚH KUMAR

Member (Judicial)